

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

REVIEW APPLICATION NO.170/00007/2018  
IN  
OA.NO. 170/00091/2017

DATED THIS THE 15TH DAY OF JUNE, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

Subhash Seetaram Tandel  
S/o Seetaram Peetu Tandal  
Aged about 34 years  
Residing at Mudga,  
Amdalli, Mudga Post,  
Karwar Taluk,  
Uttara Kannada – 581324. ....Applicant.

(By M/s Smruthi Law Chambers)

And

1. Union of India  
Represented by its Secretary,  
Ministry of Defence,  
Sena Bhavan  
New Delhi – 110 001

2. The Chief of Naval Staff,  
Naval Head Quarters,  
New Delhi-110 001.

3. The Flag Officer Commanding  
Headquarters, Western Naval Command  
Shahid Bhagat Singh Road  
Mumbai – 400001

4. The Flag Officer Commanding  
Headquarters, Karnataka Naval Area  
Karwar-581308

5. The Recruitment Board,  
Boat Crew Staff Post- Fireman,  
By its President Shankar R Sindhe,  
OIC, Commander of Yard,  
NSRY Naval Base,  
Karwar – 581308.

6.The Staff Officer (CIV)  
Head Quarters,  
Karnataka Naval Area  
Karwar,  
Uttara Kannada Dist. – 581308. ....Respondents.

(By Shri V.N. Holla, Counsel for the respondents)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Review Application will not lie. Review Application is dismissed with a cost of Rs.100/-.

(P.K. PRADHAN)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER(J)

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Annexures referred to by the Applicant in RA.No.07/2018

Annexure A-1: Certified copy of the order dated 01.06.2017 passed by this Hon'ble Tribunal in OA.No.91/2017.

Annexure A-2: Certified copy of the order sheet dated 08.11.2017 passed by this Hon'ble Tribunal in MA.No.462/2017.

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